

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. BHARTI V. KALE
COURT 15 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	ABA	100096/2020	Ravi Arya And 3 Others Vs State Dadar Police Station	Rahul Moghe
2	ABA	100097/2020	Gaurav Ravi Arya Vs State Dadar Police Station	Rahul Moghe
3	ABA	100125/2020	Kailas Suresh Choudhari Vs State Navghar Police Station	Vijay Jetithor
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100419/2014	The State Sahar P.S Vs 1. Uttam Hirachand Kadu 2. Vivek@ Sonu Sanjay Kadam	Adv. Sheena Patil
5	POCSO SPL CASE	100395/2016	NEHRU NAGAR POLIE STATION. Vs SUNILKUMAR DUKHIRAM NIRMAL	Adv. Anjali Patil
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100244/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs LOKESH DEVRAJ CHARI.	Adv. Shweta Marathe
7	POCSO SPL CASE	100195/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Sallauddin Ahmed Ali Shaikh	PP Adv. Sujata Pendase
<u>CHARGE</u>				
8	POCSO SPL CASE	100070/2017	TROMBAY POLICE STATION. Vs SURESH RABEL MANIKAM	Adv. Anand Pandey
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100092/2018	The State of Mahim Police Station Vs Vijay Govind Murudkar	
(Main Matter REMAND APPL POCSO/0100032/2018)				
10	POCSO SPL CASE	100120/2018	The State Worli Police Station Vs Rajpal Buchayya Mangelipali	Adv. S.S. Dhuri
(Main Matter REMAND APPL POCSO/0100665/2017)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	POCSO SPL CASE	100227/2018	The State of Deonar Police Station Vs Kayum Waliyat Qureshi	
(Main Matter REMAND APPL POCSO/0100228/2018)				
12	SPL.CASE	100562/2020	The State Of Maharashtra Through Dharavi Police Station Vs Sanjay Jagannath Kamble	PP
REPORT				
13	POCSO SPL CASE	100045/2017	BHANDUP POLICE STATION. Vs SALIM HALIM SHAIKH	
